

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.09
C.A. (CAA)No.05/BB/2024**

IN THE MATTER OF:

M/s. Shankaranarayana Constructions Pvt. Ltd. ... Applicant

Order under Section 230-232 of Companies Act, 2013

Order delivered on 08.02.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Shri R. Inbaraju

ORDER

1. Heard the Ld. Counsel for the Applicant Companies.
2. Ld. Counsel for the Applicant has filed a memo along with the details of the meeting of the Applicant companies *vide* Dairy No.824 dated 06.02.2024. The same is taken on record.
3. List the matter for further consideration on **21.02.2024**.

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**

Anishma